

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 510 of 2019

IN THE MATTER OF:

Imran Iqbal Khan & Anr.

...Appellants

Versus

Benteler Trading International GMBH & Anr.

...Respondents

Present:

For Appellants:

**For Respondents: Mr. P.V. Dinesh, Mr. Sindhu T.P., Mr. Ashwini Kumar Singh, Mr. R.S. Lakshman, Advocates for R-1.
Mr. Lzafeer Ahmad, Advocate for RP.**

ORDER

28.08.2019: Due to paucity of time this matter could not be taken up.
Post this appeal 'for admission (after notice)' on **12th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/sk